

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 259
(IB)-885(PB)/2019

IN THE MATTER OF:

M/s. Intec Capital Ltd. Applicants/petitioners
Vs.
M/s. Krishna Gear Pvt. Ltd. Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 20.08.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant/petitioner: Mr. Ankit Vijawargiya, Mr. Shrey Patnaik, Advs.
For the respondent Mr. Mohit Nandwani, Ms. Snighdha Lal, Advs.

ORDER

Pleadings are complete.

List for arguments on 11.09.2019.

—Sd—

(M. M. KUMAR)
PRESIDENT

—Sd—

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)